

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

014 Petition(s) for Special Leave to Appeal (C) No(s). 30714/2

s) STATE OF U P AND ORS Petitioner(s)

VERSUS

s) SHANTI DEVI AND ORS Respondent(s)

(with appln. (s) for c/delay in filing slp)

Date : 15/07/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

he Petitioner has to provide the fresh address for t

respondents to get the notices issued. Be provided within
four weeks time. Notices thereafter be issued.

List again on 18.9.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.07.21
10:49:09 IST
Reason: